SI. No.	Year	Powerloom inspections conducted	Financial Assistance released
2.	2009-10	251896	Rs. 350.00 Lakh
3.	2010-11	261071	Rs. 350.00 Lakh
4.	2011-12 (upto Nov.'11)	154409	Rs. 139.00 Lakh

(b) The above concerted steps will continue in the Twelfth Plan also.

## Transfer of land owned by NTC

2462. SHRI SANJAY RAUT: Will the Minister of TEXTILES be pleased to state:

- (a) whether Government of Maharashtra has demanded for transferring the entire 12 acre land of the India United Mill No. 6 owned by NTC to State Government free of cost so that a grand memorial of Bharat Ratna Dr. Babasaheb Ambedkar could be developed at that site;
  - (b) if so, Government's response thereto so far;
- (c) whether Government is ready to allot NTC's land for the above mentioned purpose; and
  - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY **TEXTILES** (SHRIMATI PANABAKA LAKSHMI): (a) to (d) The National Textile Corporation (NTC) is implementing a BIFR approved revival scheme, which is financed through the sale of surplus assets of NTC. Government has been receiving requests from the State Government of Maharashtra for transfer of land of India United Mills No. 6 to construct a memorial for Dr. Babasaheb Ambedkar. Government can consider the earlier request of Maharashtra Government to transfer 4 acres of land for the memorial, which was recommended by the Assets Sale Committee appointed under the orders of the Board for Industrial and Financial Reconstruction (BIFR) and by the Board of Directors of NTC, subject to adequate compensation through higher FSI without charging premium, permitting change in land use etc. on the remaining land.

## Study to evaluate scheme for welfare of weavers

2463. SHRI MAHENDRA MOHAN: Will the Minister of TEXTILES be pleased to state:

(a) whether any study has been conducted by Government to evaluate various schemes